GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4176 ANSWERED ON:07.08.2014 POWER FROM INTER STATE POWER PROJECTS Ram Mohan Naidu Shri Kinjarapu

Will the Minister of POWER be pleased to state:

- (a) whether the Government of Andhra Pradesh intends to buy power from inter- State power projects;
- (b) if so, the details thereof;
- (c) whether the Union Government has decided to drop any condition for the said purpose; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (d): As per information made available by Government of Andhra Pradesh, the State Government have directed Andhra Pradesh Distribution Companies-Andhra Pradesh Eastern Power Distribution Company Ltd (APEPDCL) and Andhra Pradesh Southern Power Distribution Company Ltd (APSPDCL) to call for open tenders on e-procurement platform on short term and long term basis from Inter/Intra state power projects as per the fresh guidelines issued by Ministry of Power, Government of India.

It has been further stated that under short term basis, tenders have been called for purchase of power for the period from 29.05.2015 to 26.05.2016 and for long term basis, an additional requirement of power of 2000 MW has been identified.